

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6699 OF 2004

UNION OF INDIA & ANR.

Appellant (s)

VERSUS

PABAN KUMAR BARTHAKUR & ANR.

Respondent(s)

(With prayer for interim relief and office report )

Date: 06/02/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Appellant(s)

Mr. T.S. Doabia, Sr. Adv.

Ms. Sandhya Goswami, Adv.

Mr. P. Parmeswaran, Adv.

For Respondent(s)

Mr. Vijay Hansaria, Sr. Adv.

Mr. Satyendra Kumar, Adv.

M/S Corporate Law Group ,Adv

UPON hearing counsel the Court made the following

O R D E R

List it after two months so as to enable Ms. Sandhya Goswami,

learned counsel for Union of India, to receive definite instructions  
as to

the fate of the representation dated 7th August 2006 filed by res  
pondent

No.1 in pursuance of the Government Policy. We make it clear that if no

decision has been taken on the representation as of now, the Uni  
on of

India shall consider the representation and pass necessary orders by the

time the matter is listed before this Court after two months.

( Ravi P. Verma )

Court Master

( Anand Singh )

Court Master